

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
WJE CONSULTING SERVICES PRIVATE LIMITED**

|                                                                                                 |                                                                                                                                                                                                                                                          |
|-------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of Corporate Person                                                                     | WJE Consulting Services Private Limited                                                                                                                                                                                                                  |
| 2. Date of Incorporation of Corporate Person                                                    | September 28, 2015                                                                                                                                                                                                                                       |
| 3. Authority under which Corporate Person is Incorporated / Registered                          | Registrar of Companies, Mumbai<br>Ministry of Corporate Affairs                                                                                                                                                                                          |
| 4. Corporate Identity Number/Limited Liability Identity Number of Corporate Person              | U74900MH2015FTC268750                                                                                                                                                                                                                                    |
| 5. Address of the Registered Office and Principal Office (if any) of Corporate Person           | E-309, Crystal Plaza Premises Co. Op. Soc. Ltd., 3rd Floor Room-A, Link Road, Opp. Infinity Mall, Andheri (West), Mumbai - 400053                                                                                                                        |
| 6. Liquidation Commencement Date of Corporate Person                                            | January 17, 2025                                                                                                                                                                                                                                         |
| 7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Bathiya Restructuring Services Private Limited<br>Address: 917, Solaris One, N.S. Phadke Road, Andheri East, Mumbai - 400069<br>Email: liquidator.wje@bathiyare.com<br>Tel no.: 022 61338200<br>Registration number: IBBI/IPE-0168/ IPA-2/ 2024-25/50077 |
| 8. Last Date for Submission of Claims                                                           | February 16, 2025<br>(Relevant forms accessible at serial number 4 at the link given below:<br><a href="https://ibbi.gov.in/hi/home/downloads">https://ibbi.gov.in/hi/home/downloads</a> )                                                               |

Notice is hereby given that WJE Consulting Services Private Limited has commenced voluntary liquidation on January 17, 2025.

The stakeholders of WJE Consulting Services Private Limited are hereby called upon to submit proof of their claims, on or before February 16, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Name and Signature of the Liquidator:**

**Sd/-**

**Mayur Rajendrakumar Popat**

**Authorised Signatory on behalf of,**

**Bathiya Restructuring Services Private Limited,**

Liquidator of WJE Consulting Services Private Limited

Registration number: IBBI/IPE-0168/IPA-2/2024-25/50077

Validity of authorisation for assignment: June 30, 2025

Date: January 20, 2025      Place: Mumbai



सही वेराल प्रमाण हजर राहून कारण  
खबली नाहीत तर अर्जदाराच्या  
जर्जप्रमाणे किंवा योग्य आणि वाजवी  
दंडटील असे आदेश पारित केले जातील.  
ए.डी.सी.द्वारा श्री. देवेंद्र कुमार पाषाण्या, मुंबई  
स्थील उपरोक्त मुद्द्यां उपस्थाना, ह्या १४  
ऑगस्ट, २०२४ व २० डिसेंबर, २०२४  
जी.

|                     |                                                                                             |
|---------------------|---------------------------------------------------------------------------------------------|
| सही -<br>लिपीक कक्ष | सही -<br>अधिकारी<br>न्यायालयाच्या आदेशानुसार<br>सही -<br>दि. ०२/०१/२०२४<br>उप-प्रबंधकांसाठी |
|---------------------|---------------------------------------------------------------------------------------------|